

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

**Name of the corporate debtor: EMC LIMITED;**

**Date of commencement of liquidation: 12th November 2018;**

**List of creditors as on : 10.01.2023**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by security interest	covered by guarantee	Whether related party?	% of voting share in CoC					
1	<b>RAKSHAN TRANSFORMERS PVT LTD</b>	27.11.2018 (claim received by IRP)	28,66,976.00	-	Supply of goods and services	-	-	NA	NA	-	-	28,66,976.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor.
2	<b>BABA VISHWANATH ENTERPRISE</b>	30.11.2018 (claim received by IRP)	2,53,995.00	2,04,989.18	Supply of goods and services	-	-	NA	NA	-	-	49,005.82	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
3	<b>TIC FREIGHT (A DIVISION OF TRANSPORT CORPORATION OF INDIA)</b>	24.11.2018 (claim received by IRP)	66,15,984.00	58,22,652.00	Supply of goods and services	-	-	NA	NA	-	-	7,93,332.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
4	<b>B.G.ASSOCIATES</b>	03.12.2018 (claim received by IRP)	3,68,25,305.71	3,51,24,802.00	Supply of goods and services	-	-	NA	NA	-	-	17,00,503.71	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
5	<b>AMIRUDDIN ANSARI</b>	30.11.2018 (claim received by IRP)	40,59,851.00	31,49,014.00	Supply of goods and services	-	-	NA	NA	-	-	9,10,837.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
6	<b>SAM BUSINESS CONTINUITY SERVICES</b>	18.12.2018 (claim received by IRP)	13,65,69,880.00	13,65,69,880.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

7	<b>SAM BUSINESS CONTINUITY SERVICES</b>	18.12.2018 (claim received by IRP)	18,76,34,655.26	1.00	Supply of goods and services	-	-	NA	NA	18,76,34,655.26	-	18,76,34,654.26	-	As per the direction of the Hon'ble National Company Law Tribunal, Kolkata Bench, vide its order dated: 25.09.2019, a notional amount of Rs. 1/- has been admitted by the Resolution Professional. The operational creditor has filed an application against the corporate debtor, under section 34 of the Arbitration and Conciliation Act, 1996, the matter is subjudice in the Hon'be Delhi high court.  The actual liability will be crystalized subject to the outcome of the ongoing proceedings.
8	<b>FLINTSTONE SERVICES</b>	07.12.2018 (claim received by IRP)	16,80,358.00	14,56,912.00	Supply of goods and services	-	-	NA	NA	-	-	2,23,446.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
9	<b>SARVESH KUMAR</b>	09.12.2018 (claim received by IRP)	2,24,000.00	2,16,212.00	Supply of goods and services	-	-	NA	NA	-	-	7,788.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
10	<b>DELSI ENTERPRISES</b>	05.12.2018 (claim received by IRP)	26,72,884.00	23,64,964.00	Supply of goods and services	-	-	NA	NA	-	-	3,07,920.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
11	<b>BABA ROAD LINES</b>	14.12.2018 (claim received by IRP)	5,20,097.00	4,69,692.00	Supply of goods and services	-	-	NA	NA	-	-	50,405.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
12	<b>ARYAN CONSTRUCTION</b>	30.11.2018 (claim received by IRP)	4,28,281.00	4,26,017.36	Supply of goods and services	-	-	NA	NA	-	-	2,263.64	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
13	<b>DEVE PRASAD</b>	10.12.2018 (claim received by IRP)	1,02,852.00	1,01,209.00	Supply of goods and services	-	-	NA	NA	-	-	1,643.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

14	<b>BABA PRASAD</b>	10.12.2018 (claim received by IRP)	52,831.00	12,670.00	Supply of goods and services	-	-	NA	NA	-	-	40,161.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
15	<b>BHAVYA CONSTRUCTION CO.</b>	26.11.2018 (claim received by IRP)	4,80,201.00	2,97,143.00	Supply of goods and services	-	-	NA	NA	-	-	1,83,058.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
16	<b>NITESH KUMAR</b>	04.12.2018 (claim received by IRP)	9,37,048.00	9,27,985.35	Supply of goods and services	-	-	NA	NA	-	-	9,062.65	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
17	<b>N S CONSTRUCTION</b>	05.12.2018 (claim received by IRP)	17,98,995.00	10,56,182.00	Supply of goods and services	-	-	NA	NA	-	-	7,42,813.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
18	<b>DHARMENDRA KUMAR</b>	09.12.2018 (claim received by IRP)	3,62,600.00	3,30,891.00	Supply of goods and services	-	-	NA	NA	-	-	31,709.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
19	<b>MAN STRUCTURALS PVT LTD</b>	21.11.2018 (claim received by IRP)	6,29,40,700.00	6,29,40,700.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
20	<b>GURU INFRACON</b>	15.12.2018 (claim received by IRP)	5,47,217.00	5,47,215.99	Supply of goods and services	-	-	NA	NA	-	-	1.01	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
21	<b>PRINCE KUMAR SINGH</b>	05.12.2018 (claim received by IRP)	2,35,017.00	2,35,015.83	Supply of goods and services	-	-	NA	NA	-	-	1.17	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
22	<b>SARVESH KUMAR SINGH</b>	10.12.2018 (claim received by IRP)	4,36,078.00	4,36,078.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
23	<b>AJ CONSTRUCTION S</b>	10.12.2018 (claim received by IRP)	1,04,065.00	1,04,065.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

24	<b>SR CONSTRUCTION</b>	(claim received by IRP)	1,73,000.00	1,73,000.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Letter was sent to the creditor on 13th March 2019 to file the Form B as per IBC 2016, even though the Form B is not complete and the claim amount is not clear, based on the balance reflected in the Books of accounts of the Corporate Debtor the claim is admitted.
25	<b>SATYA PRAKASH DUBEY</b>	04.12.2018 (claim received by IRP)	5,28,616.00	5,28,616.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
26	<b>SSS CONSTRUCTION</b>	05.12.2018 (claim received by IRP)	3,62,880.00	3,62,880.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
27	<b>SHRISTA CONSTRUCTION</b>	04.12.2018 (claim received by IRP)	18,68,431.00	18,68,285.77	Supply of goods and services	-	-	NA	NA	-	-	145.23	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
28	<b>OM SAI ENTERPRISE</b>	10.12.2018 (claim received by IRP)	3,95,592.00	3,95,443.00	Supply of goods and services	-	-	NA	NA	-	-	149.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
29	<b>DADHEECH KUMAR</b>	09.12.2018 (claim received by IRP)	2,30,900.00	2,30,900.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
30	<b>SUNIL KUMAR (Project code 678)</b>	09.12.2018 (claim received by IRP)	2,65,400.00	2,48,963.00	Supply of goods and services	-	-	NA	NA	-	-	16,437.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
31	<b>NEERAJ KUMAR</b>	07.12.2018 (claim received by IRP)	2,44,700.00	2,31,400.00	Supply of goods and services	-	-	NA	NA	-	-	13,300.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
32	<b>BALAJI CONSTRUCTION</b>	05.12.2018 (claim received by IRP)	64,98,601.00	56,25,328.74	Supply of goods and services	-	-	NA	NA	-	-	8,73,272.26	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

33	<b>MORPHEUS SECURITY (P) LTD. (MSPL)</b>	06.03.2019	1,02,66,698.56	99,87,803.00	Supply of goods and services	-	-	NA	NA	-	-	2,78,895.56	-	Claim admitted as per the award given by the tribunal.
34	<b>FERRO CONCRETE INDUSTRIES</b>	04.12.2018 (claim received by IRP)	26,88,189.00	-	Supply of goods and services	-	-	NA	NA	-	-	26,88,189.00	-	Claim not admitted after reconciliation and confirmation from the books of accounts of the corporate debtor.
35	<b>POWER ZONE SERVICES PVT LTD</b>	25.12.2018 (claim received by IRP)	6,65,837.00	6,46,444.00	Supply of goods and services	-	-	NA	NA	-	-	19,393.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
36	<b>EASTERN DEVCON LIMITED</b>	26.12.2018 (claim received by IRP)	39,93,476.00	39,93,476.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
37	<b>EASTERN INFRASTRUCTURE</b>	26.12.2018 (claim received by IRP)	12,29,955.00	12,29,955.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
38	<b>BRIJ KISHORE PATEL</b>	16.12.2018 (claim received by IRP)	1,48,000.00	1,48,000.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
39	<b>BALAKAM CONSTRUCTION &amp; LABOUR CONTRACTOR (GUJRAT, PROJECT CODE 692)</b>	27.12.2018 (claim received by IRP)	7,05,966.00	7,05,965.98	Supply of goods and services	-	-	NA	NA	-	-	0.02	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
40	<b>BALAKAM CONSTRUCTION &amp; LABOUR CONTRACTOR (JABBALPUR, PROJECT CODE</b>	27.12.2018 (claim received by IRP)	68,920.00	68,919.00	Supply of goods and services	-	-	NA	NA	-	-	1.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
41	<b>SIEMENS LIMITED</b>	28.01.2019 (claim received by IRP)	2,43,45,766.00	-	Supply of goods and services	-	-	NA	NA	-	-	2,43,45,766.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor.

42	<b>GANWAL ENGG. &amp; CONST. CO. PVT. LTD.</b>	21.01.2019 (claim received by IRP)	4,02,13,106.00	4,02,13,105.04	Supply of goods and services	-	-	NA	NA	-	-	0.96	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
43	<b>BALAJI HYDRO CARBONS PVT. LTD.</b>	09.01.2019 (claim received by IRP)	39,19,57,972.00	23,45,76,311.00	Supply of goods and services	-	-	NA	NA	-	-	15,73,81,661.00	-	Claim admitted after reconciliation and confirmation from the books of accounts of the corporate debtor. Though the balance was not reflected in the CD's books but based on the evidences given by the creditor the claim was
44	<b>USHDEV INTERNATIONAL LIMITED</b>	04.01.2019 (claim received by IRP)	94,31,40,126.00	60,06,31,297.00	Supply of goods and services	-	-	NA	NA	-	-	34,25,08,829.00	-	Claim admitted after reconciliation and confirmation from the books of accounts of the corporate debtor. Though the balance was not reflected in the CD's books but based on the evidences given by the creditor the claim was admitted
45	<b>RAVINDRA</b>	30.12.2018 (claim received by IRP)	9,00,090.00	9,00,090.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
46	<b>NUCON SWITCHGEARS PRIVATE LIMITED</b>	26.11.2018 (claim received by IRP)	6,09,48,467.00	3,23,76,548.00	Supply of goods and services	-	-	NA	NA	-	-	2,85,71,919.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
47	<b>AMINS ASSOCIATES PVT. LTD.</b>	10.12.2018 (claim received by IRP)	23,18,870.00	23,18,870.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Letter was sent to the creditor on 8th March 2019 to file the Form B as per IBC 2016, even though the Form B is not complete and the claim amount is not clear, based on the balance reflected in the Books of accounts of the Corporate Debtor the claim is admitted.
48	<b>RELIANCE ENTERPRISE</b>	06.02.2019 (claim received by IRP)	24,18,981.00	24,18,981.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

49	<b>KRISHNA SINGH ASSOCIATES</b>	09.02.2019 (claim received by IRP)	1,37,367.00	-	Supply of goods and services	-	-	NA	NA	-	-	1,37,367.00	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoices were raised by the creditor on 20.01.2019 i.e after the insolvency commencement date (12.11.2018).
50	<b>VIJAY KUMAR</b>	11.02.2019 (claim received by IRP)	2,52,324.00	2,52,324.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
51	<b>RAJPOOT CONSTRUCTION COMPANY</b>	09.02.2019 (claim received by IRP)	2,04,334.00	2,04,334.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
52	<b>RANJEET KUMAR SINGH (RAJPOOT CONSTRUCTION &amp; COMPANY)</b>	08.02.2019 (claim received by IRP)	1,83,915.00	1,83,915.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
53	<b>O.P.K. CONSTRUCTION</b>	09.02.2019 (claim received by IRP)	2,96,337.22	2,96,337.00	Supply of goods and services	-	-	NA	NA	-	-	0.22	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
54	<b>SIMA SINGH</b>	09.02.2019 (claim received by IRP)	6,07,895.00	-	Supply of goods and services	-	-	NA	NA	-	-	6,07,895.00	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoices were raised by the creditor on 18.01.2019 i.e after the insolvency commencement date (12.11.2018).
55	<b>KALI GUPTA</b>	10.01.2019 (claim received by IRP)	17,38,830.00	17,38,830.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
56	<b>AVAETA CONSTRUCTION</b>	07.02.2019 (claim received by IRP)	2,69,120.73	2,69,120.73	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

57	<b>CHAKRABORTY CONSTRUCTION</b>	18.02.2018 (claim received by IRP)	3,10,823.00	-	Supply of goods and services	-	-	NA	NA	-	-	3,10,823.00	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoices were raised by the creditor on 23.01.2019 i.e after the insolvency commencement date (12.11.2018).
58	<b>ICOMM Tele Limited</b>	21.12.2018 (claim received by IRP)	96,47,98,470.00	-	Supply of goods and services	-	-	NA	NA	-	-	96,47,98,470.00	-	The claim is under dispute, the corporate debtor had also filed a claim of Rs.172.99 crore against ICOMM Tele Limited. The same can be dealt with after the final outcome of the court case.
59	<b>LAKSMAN CONSTRUCTION COMPANY</b>	08.02.2019 (claim received by IRP)	11,00,230.87	6,50,459.00	Supply of goods and services	-	-	NA	NA	-	-	4,49,771.87	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
60	<b>PRICE WATERHOUSE COOPERS PRIVATE LIMITED</b>	11.02.2019 (claim received by IRP)	18,35,773.00	18,35,772.74	Supply of goods and services	-	-	NA	NA	-	-	0.26	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
61	<b>BIJENDRA KUMAR</b>	09.04.2019 (claim received by IRP)	20,40,274.00	20,40,274.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
62	<b>JATIN YADAV</b>	10.12.2018 (claim received by IRP)	26,200.00	20,650.00	Supply of goods and services	-	-	NA	NA	-	-	5,550.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
63	<b>RAM PRASAD</b>	09.12.2018 (claim received by IRP)	3,13,100.00	2,99,500.00	Supply of goods and services	-	-	NA	NA	-	-	13,600.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
64	<b>MRIDUL KUMAR</b>	09.04.2019 (claim received by IRP)	8,87,873.00	8,87,873.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.



65	<b>SUNIL KUMAR (Project code 279, 285)</b>	23.04.2019 (claim received by IRP)	16,70,963.00	16,70,963.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
66	<b>BEAUTY SINGH</b>	15.04.2019 (claim received by IRP)	2,96,463.00	2,96,463.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
67	<b>MITHILESH SINGH</b>	15.04.2019 (claim received by IRP)	14,95,921.00	14,15,275.00	Supply of goods and services	-	-	NA	NA	-	-	80,646.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
68	<b>RAVI SANKAR</b>	15.04.2019 (claim received by IRP)	2,12,200.00	2,12,200.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
69	<b>HARI SHANKAR</b>	15.04.2019 (claim received by IRP)	2,04,100.00	85,000.00	Supply of goods and services	-	-	NA	NA	-	-	1,19,100.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
70	<b>RAM CHANDRA</b>	10.12.2018 (claim received by IRP)	71,261.00	68,230.00	Supply of goods and services	-	-	NA	NA	-	-	3,031.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
71	<b>VIGNESH KUMAR SINGH</b>	30.01.2019 (claim received by IRP)	68,840.00	43,624.00	Supply of goods and services	-	-	NA	NA	-	-	25,216.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
72	<b>PRICISION TRANSMISSION CHAIN</b>	01.03.2019	16,38,692.00	16,29,277.00	Supply of goods and services	-	-	NA	NA	-	-	9,415.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor., interest amount admitted as the creditor is registered under MSME Act
73	<b>M/S GVPR ENGINEERS LTD.</b>	07.06.2019	31,90,27,888.00	5,44,27,888.27	Supply of goods and services	-	-	NA	NA	-	-	26,45,99,999.73	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
74	<b>BLACK HOUND SECURITY SERVICES (P) Ltd.</b>	09.04.2019	13,53,770.00	9,47,262.80	Supply of goods and services	-	-	NA	NA	-	-	4,06,507.20	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

75	MOITRA METALS	26.03.2019	13,69,458.00	12,25,348.00	Supply of goods and services	-	-	NA	NA	-	-	1,44,110.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
76	SURYA TEJA SERVICES	29.07.2019	18,62,504.99	11,52,535.00	Supply of goods and services	-	-	NA	NA	-	-	7,09,969.99	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
77	SAKHI RAJBANSHI	26.04.2019	19,37,621.00	18,56,407.00	Supply of goods and services	-	-	NA	NA	-	-	81,214.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
78	SUPREME & CO. PVT. LTD.	16.05.2019	3,36,95,647.81	1,72,45,239.00	Supply of goods and services	-	-	NA	NA	-	-	1,64,50,408.81	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
79	ADITYA BIRLA INSULATORS (A UNIT OF GRASIM INDUSTRIES LIMITED)	27.04.2019	1,73,11,337.00	1,49,71,256.51	Supply of goods and services	-	-	NA	NA	-	-	23,40,080.49	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
80	GENUS POWER INFRASTRUCTURES LTD.	04.05.2019	83,25,923.00	61,07,433.00	Supply of goods and services	-	-	NA	NA	-	-	22,18,490.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
81	S & IB SERVICES PRIVATE LIMITED	02.08.2019	59,24,677.00	59,24,677.00	goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
			3,31,63,98,544.15	1,31,06,33,340.29								2,00,57,65,203.86		Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.